

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/ 894 /A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipak Thakuria,
District & Sessions Judge,
Dhubri.

Dated Guwahati the 21st February 2019.

Sub: **Prayer for Headquarter leave permission.**

Ref:- Your letter No. DJ.XII-2/2018-19/882/E Dated 20.02.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for Head Quarter leave permission, by your official car, at your own cost, w.e.f. the afternoon of 22.02.2019 (after court hours) till the morning of 25.02.2019, has been ~~rejected~~/granted.

The senior most Judicial officer at the station will remain in-charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-205/2013/ 895 /A, dated 21.02.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

[Signature]

JT. REGISTRAR (VIGILANCE)

[Signature]